

Form 1 (Punjab)									
List of cases e-filed during the month of July, 2023									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of July, 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of July, 2023							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of July, 2023						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	25	ARB	4
2	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	25	EXE	3
3	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	25	Civil suit	1
4	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	24	ARB	3
5	ADJ	Chandigarh	Sh. Jaibir Singh ADJ, Chandigarh.	24	EXE	3

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of July, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chandigarh	20/2007	M/s Mittal Rice Mills Vs Pb State Civil Supplies	Sh Gurpreet Singh	29.01.2007	01-07-2023
2	Ms. Anshu Shukla ADJ	Chandigarh	389/2018	Pb Infrastructure VS Spirit Global Const	Sh. Varun Katyal	31.05.2018	01-07-2023
3	Ms. Anshu Shukla ADJ	Chandigarh	85/2020	Pb Small Ind Vs M/s Cegall India	Sh. Rinku	22.01.2020	03-07-2023
4	Ms. Anshu Shukla ADJ	Chandigarh	493/2022	Decode Adv. Vs MC	Sh. Rajesh Sood	24.05.2022	03-07-2023
5	Ms. Anshu Shukla ADJ	Chandigarh	271/2023	Kiran Rice & General Vs The Pb State	Sh. Japinder Singh	12.04.2023	04-07-2023
6	Ms. Anshu Shukla ADJ	Chandigarh	792/2018	Yazaki India Pvt Vs Bestways Transpoert	Sh. Seema	24.07.2018	04-07-2023
7	Ms. Anshu Shukla ADJ	Chandigarh	490/2020	Dapinder Duggal VS Daimler Financial	Sh . KPS Dhill	05.08.2020	05.07.2023
8	Ms. Anshu Shukla ADJ	Chandigarh	137/2019	Sh. Jagdamba Rice Mills VS The Punjab Markketing	Sh. Chhabil Das	13.02.2019	05.07.2023
9	Ms. Anshu Shukla ADJ	Chandigarh	689/2021	Haryana State Roads Vs PNC Infra	Sh. Puran Singh	28.09.2021	06.07.2023
10	Ms. Anshu Shukla ADJ	Chandigarh	334/2016	M/s Turdy Ind. Vs Pb Stte	Sh. Pradeep Bedi	01.07.2016	06.07.2023

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of July, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
11	Ms. Anshu Shukla ADJ	Chandigarh	662/2017	M/s Julka Foods VS The Pb State	Sh N S Rana	23.08.2017	06.07.2023
12	Ms. Anshu Shukla ADJ	Chandigarh	909/2018	M/s Punjab Rice Mills VS Pb State Warehousing Corp	Sh. Vishal Sodhi	20.09.2018	07.07.2023
13	Ms. Anshu Shukla ADJ	Chandigarh	03/2021	State of Punjab Vs Aggarwal const. Comp	Sh. Dinesh Kumar Gupta	04.01.2021	07.07.2023
14	Ms. Anshu Shukla ADJ	Chandigarh	859/2022	State of Punjab Vs M/s Daljit Singh	GP	08.12.2022	10.07.2023
15	Ms. Anshu Shukla ADJ	Chandigarh	44/2016	Pb Urban Planning Vs MS Blue coast		06.07.2015	10.07.2023
16	Ms. Anshu Shukla ADJ	Chandigarh	419/2023	P. D Aggarwal Vs State of Punjab	Sh. Parveen k M	06.07.2023	11-07-2023
17	Ms. Anshu Shukla ADJ	Chandigarh	236/2022	JITF Urban Waste Mange VS MC Moga	Sh. Manoj	12.03.2022	11-07-2023
18	Ms. Anshu Shukla ADJ	Chandigarh	885/2018	Punjab Uviversity Chd VS OST Electronics Pvt Ltd	Sh. Subhash Ahuja	13.10.218	11-07-2023
19	Ms. Anshu Shukla ADJ	Chandigarh	707/2022	Ratinder Singh Sayian Wala Vs The Pb Sate	Sh Rakesh	07.10.2022	12.07.2023
20	Ms. Anshu Shukla ADJ	Chandigarh	668/2022	Executive Engg. Vs DASM CONST	Sh. Sarthak Gupta	23.09.2023	12.07.2023
21	Ms. Anshu Shukla ADJ	Chandigarh	667/2017	Sudharshan Facilities Vs Post Graduate Institute	Sh Vikas Chaudhary	28.08.2017	12.07.2023
22	Ms. Anshu Shukla ADJ	Chandigarh	7/2020	Sunrise Immigration Vs Sunrise Immigration	Sh. Jasmeet Kaur	20.11.2020	13-07-2023
23	Ms. Anshu Shukla ADJ	Chandigarh	20/2017	M/s Rama Ind Vs Pb State Warehousing Corp	Sh N S Rana	20.01.2017	14.07.2023
24	Ms. Anshu Shukla ADJ	Chandigarh	1035/2019	Gopi Rice Mills Vs PunsP	sh. Satbir	28.08.2019	14.07.2023
25	Ms. Anshu Shukla ADJ	Chandigarh	1287/2019	Oriental Ins VS S. P Singla	Sh N.S Rana	09.10.2019	15.07.2023
26	Ms. Anshu Shukla ADJ	Chandigarh	339/2016	M/s Shree Ganesh Sewa VS Samiti Vs The Ludhiana Distt.	Sh Ajay Mahaja	06.07.2016	17.07.2023
27	Ms. Anshu Shukla ADJ	Chandigarh	635/2022	Guru Ram Dass Rice Vs Pb State warehous	Sh. Manpreet Singh	02.09.2022	18.07.2023
28	Ms. Anshu Shukla ADJ	Chandigarh	451/2020	Tata Motors Ltd Vs M/s Ludhiana City Bus	Sh Inderjeet Singh	18.06.2020	20.07.2023
29	Ms. Anshu Shukla ADJ	Chandigarh	412/2013	Pb State Ind Vs Ms Cephm Agencies	Sh. Inderjeet	23.12.2011	21.07.2023
30	Ms. Anshu Shukla ADJ	Chandigarh	497/2022	MC VS JITF Urban	Sh. Raghujit Singh	25.5.2022	25-07-2023
31	Ms. Anshu Shukla ADJ	Chandigarh	535/2019	Sudarshan Facilietes Vs Post Graduate	Sh. Vikas Chaudhary	29.04.2019	27-07-2023
32	Ms. Anshu Shukla ADJ	Chandigarh	742/2017	M/s Mukhtir Singh VS Teh Pb State	Sh. N S Rana	06.10.2017	27-07-2023
33	Ms. Anshu Shukla ADJ	Chandigarh	554/2021	Suzlon Energy Ltd Vs Kandhari Beverage P Ltd	Sh. Vivkek Kathuria	02.07.2021	28-07-2023
34	Ms. Anshu Shukla ADJ	Chandigarh	426/2022	Goyal Rice & General Vs The Pb State Coop	Sh. Daman Dhir	17.05.2022	31-07-2023
35	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EXE/22/2021	ANIL AND COMPANY VS. PUNJAB SMALL INDUSTRIES	SH. R.K.SYAL FOR DH AND SH. VANEESH KHANNA JD	11.01.2021	01.07.2023
36	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/258/2023	NEETA AP P LTD. V.S PUNJAB STATE CONTAINER AND WAREHOUSING CORPORATION LTD.	SH. HIMANSHU RAJ FOR PETITIONER. SH. GURNOOR SINGH SANDHU FOR RESPONDENT	27.03.2023	04.07.2023
37	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/522/2022	MANHAS BUILDER VS. WISDOM ARK SCHOOL	SH. N.S. RANA FOR PETITIONER, SH. NIKHIL HANDU FOR RESP. NO. 1	02.07.2022	04.07.2023
38	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/731/2022	M/S MANCHANDA AUTO VS. TVS CREDIT SERVICES LTD	SH. ABHISHEK KHULLAR FOR APPLICANTS AND SH. KANWAR CHAUDHARY FOR RESP. NO. 1 AND 2	26.10.2022	04.07.2023
39	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/472/2020	DIRECTOR GENERAL VS. SWASTIKA ENTERTAINMENTS LTD.	SH. HUKUM SINGH GP FOR PETITIONER, SH. JASBIR SINGH AHLAWAT FOR RESPONDENT	13.07.2020	05.07.2023
40	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/473/2020	DIRECTOR GENERAL VS. SWASTIKA ENTERTAINMENTS LTD.	SH. HUKUM SINGH GP FOR PETITIONER, SH. JASBIR SINGH AHLAWAT FOR RESPONDENT	13.07.2020	05.07.2023

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of July, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
41	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/130/2023	M/S PICCADILY SUGAR AND ALLIED INDUSTRIES LTD. VS. PUNJAB STATE INDUSTRIAL DEVELOPMENT CORP LTD.	SH. VIVEK KATHURIA FOR PETITIONER.	21.02.2023	06.07.2023,29.07.2023
42	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EX/635/2022	KIRAN IMPEX VS. M/S HEALTH BIOTECH LTD	SH. ARSHDEEP BHULLAR FOR DH	01.11.2022	06.07.2023
43	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/115/2018	CHRISTIAN MEDICAL COLLEGE VS. M/S INDER MOHAN SINGH	SH. VIVEK MOHAN SHARMA FOR DH AND SH. R.K. SYAL FOR RESP. NO. 1	01.03.2018	07.07.2023
44	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/118/2018	CHRISTIAN MEDICAL COLLEGE VS. M/S INDER MOHAN SINGH	SH. VIVEK MOHAN SHARMA FOR DH AND SH. R.K. SYAL FOR RESP. NO. 1	01.03.2018	07.07.2023
45	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/1/2021	JAI MARKETING PVT. LTD VS. M/S ITC LTD	SH. PARAS MONEY GOYAL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT	19.04.2021	07.07.2023
46	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EXE/522/2022	M/S DALJIT SINGH VS. THE STATE OF PUNJAB	SH. ARUN KUMAR BHATIA FOR DH,	24.08.2022	10.07.2023
47	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EXE/523/2022	M/S DALJIT SINGH VS. THE STATE OF PUNJAB	SH. ARUN KUMAR BHATIA FOR DH,	24.08.2022	10.07.2023
48	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EX/405/2018	M/S MADHVA BARAMPUTRA VS. STATE OF PUNJAB	SH. HARISH CHHABRA FOR DH AND SH. ARVIND MARKAN FOR JD NO. 4 AND 5, SH. AJAY SAPHAYIA FOR PIDB.	07.04.2018	11.07.2023
49	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/1028/2018	BHARAT PETROLEUM VS. SIMARJIT SINGH	SH. RAMAN SHARMA FOR PETITIONER, SH.	11.12.2018	11.07.2023
50	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EXE/161/2022	TCI FREIGHT VS. PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD.	SH.MANINDER ARORA FOR DH AND SH. AJAY SOOD FOR JD	23.02.2022	12.07.2023
51	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. VS. TCI FREIGHT	SH. AJAY SOOD FOR PETITIONER AND SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	12.07.2023
52	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CIVIL SUIT/16/2022	ALLENGERS MEDICAL SYSTEMS VS. M/S EPICOR SOFTWARE CORP.	SH. SAJEEV TRIKHA FOR PETITIONER, SH. GAGANDEEP SINGH CHEEMA FOR DEFENDANT	20.10.2022	13.07.2023
53	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/548/2022	SANDHU RICE AND GENERAL MILLS. VS. THE PUNJAB STATE COOPERATIVE SUPPLY	SH. RAVINDER RANA FOR PETITIONER	21.7.2022	13.07.2023
54	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/944/2022	STATE OF PUNJAB VS. JAGDEEP SINGH	SH. GAURAV GUPTA FOR PETITIONER	19.12.2022	14.07.2023
55	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/1296/2019	PUNJAB STATE WAREHOUSING CORPORATION V.S M/s EAGLE EYE SECURITY	SH. AJAY SOOD FOR PETITIONER	16.10.2019	14.07.2023
56	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/507/2022	AYAAN FOODS VS. M/S BURMAN HOSPITALITY	SH. ROHIT SURI FOR OBJECTOR, SH. VIVEK KATHURIA FOR RESP. NO. 1	31.05.2022	17.07.2023
57	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/194/2023	PUNJAB STATE POWER CORPORATION VS. SHRING CONSTRUCTION	SH. PARAS MONEY GOYAL FOR PLAINTIFF	03.03.2023	17.07.2023
58	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/1572/2019	SIMRANJEET SINGH VS. SHRIRAM TRANSPORT	SH. D.V. MEHTA FOR PETITIONER	05.12.2019	19.07.2023
59	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/18/2020	THE DIRECTOR STATE TRANSPORT VS. ROSHAN LAL VERMA	GP FOR PETITIONER	04.01.2020	19.07.2023
60	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/414/2022	STATE OF PUNJAB VS. MADHVA BARAHAMPUTRA	SH. SUNNY KUMAR GP FOR OBJECTORS AND SH. AJAY SINGH RAWAT FOR REP. NO. 1	13.05.2022	20.07.2023
61	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/415/2022	STATE OF PUNJAB VS. MADHVA BARAHAMPUTRA	SH. SUNNY KUMAR GP FOR OBJECTORS AND SH. AJAY SINGH RAWAT FOR REP. NO. 1	13.05.2022	20.07.2023

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of July, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
62	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EX/675/2022	M/S GODWANA ENGINEERS LTD VS. PUNJAB WATER SUPPLY	SH. JAGDEEP SINGH RANA FOR DH AND SH. HARISH RIKHARI ADV. FOR Jds.	17.11.2022	21.07.2023
63	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/2/2021	FORTUNE MALL VS. ORIENTAL INSURANCE CO. LTD.	SH. VIKAS SAGAR FOR PETITIONER, SH. J.P NAHAR FOR DEFENDANT	04.08.2021	21.07.2023
64	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/110/2020	MC VS. THERMAX LTD.	SH. VIKAS BALI FOR PETITIONER	28.01.2020	24.07.2023
65	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/217/2018	MS/ SUDARSHAN RICE MILLS VS. PUNJAB STATE CIVIL SUPPLIES	SH. KANWALJIT SINGH ADV. FOR PETITIONER AND SH. KESHAV KATARIA ADV FOR RESP. NO. 1 AND 2	10.04.2018	24.07.2023
66	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/966/2019	DAMLER FINANCIAL SERVICE LTD VS. DELCRAY CABLES PVT. LTD	SH. VIPUL DHARMANI FOR PETITIONER AND MS. SEEMA MAHENDRU FOR RESPONDENT	31.07.2019	25.07.2023
67	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/1266/2019	ASHWANI KUMAR VS. HDFC BANK	SH. J.P DHULL FOR PETITIONER	03.10.2019	26.07.2023
68	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/2/2023	M/S MALHOTRA RICE VS. PUNJAB AGRO FOODGRAINS	SH. RAMAN SIHAG FOR APPLICANT, SH. KIRTI KUMAR FOR RESPONDENT NO. 1	04.01.2023	26.07.2023
69	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/193/2023	PUNJAB RICE AND GENERAL MILLS VS. PUNJAB AGRO FOODGRAINS	SH. VINAY KASHYAP FOR PETITIONER	03.03.2023	26.07.2023
70	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/825/2021	UNITECH VS. CHANDIGARH ADMINISTRATION	SH. KARAN NEHRA ADV. FOR PETITIONER AND SH. HUKAM SINGH GP FOR RESPONDENT	02.12.2021	28.07.2023,31.07.2023
71	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/691/2021	CHANDIGARH ADMINISTRATION VS. UNITECH LTD	SH. HUKAM SINGH GP FOR PETITIONERS AND SH. KARAN NEHRA FOR RESP. NO. 1	04.10.2021	28.07.2023,31.07.2023
72	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 12/2022	OHM FOREX SERVICES VERSUS COINSTAR MONEY	A.K MALERI	11.10.2022	06.07.2023
73	Sh Narender ADJ,	Chandigarh	CIVIL SUIT15/2022	MS RAM ADVERTISING VERSUS MS ELEVATIONS	RAMNIK GUPTA	17.10.2022	06.07.2023
74	Sh Narender ADJ,	Chandigarh	ARB 110/2017	PGI VERSUS RAMESH CHANDER	YOGESH MITTAL	20.02.2017	07.07.2023
75	Sh Narender ADJ,	Chandigarh	EXE 628/2017	RAMESH CHANDER VERSUS PGI	SIDDHARTH GULATI	20.03.2017	07.07.2023
76	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 8/2017	JOGINDER SINGH VERSUS RAJEEV KUMAR	VIKAS JAIN	04.12.2017	10.07.2023
77	Sh Narender ADJ,	Chandigarh	ARB 7/2017	MS TERRIER UTILITY SERVICES VERSUS PSCSMF	MANJIT SINGH	06.01.2017	10.07.2023
78	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 17/2022	BHARAT ALUMINUM VERSUS STATE OF PUNJAB	DINESH KUMAR GOEL	26.10.2022	11.07.2023
79	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 28/2018	NECTAR BIOPHARMA VERSUS INNOVATIVE	AJAY PAL SINGH	11.07.2022	12.07.2023
80	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 9/2017	JOGINDER SINGH VERSUS HARJINDER SINGH	VIKAS JAIN	05.12.2017	13.07.2023
81	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 13/2022	MISSION RESERACH LABORATORIES VERSUS BEEKAY ENTERPRISES	RAJIV KATARIA	11.10.2022	14.07.2023
82	Sh Narender ADJ,	Chandigarh	ARB 391/2017	MS MALERKOTLA RICE VERSUS THE PSCSC	AJIT PAL SINGH GULIANI	20.05.2017	19.07.2023
83	Sh Narender ADJ,	Chandigarh	ARB 816/2022	PSCSC VERSUS M/S MALERKOTLA	SUKHPAL S SAINI	25.11.2022	19.07.2023
84	Sh Narender ADJ,	Chandigarh	ARB 43/2018	MS AMANDEEP RICE VERSUS THE PSSCF	RAVINDER K BHATTI	20.01.2018	24.07.2023
85	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 1/2016	MS LANCER PHARMA VESUS MS KABSON	VIKAS JAIN	12.04.2016	27.07.2023
86	Sh Narender ADJ,	Chandigarh	CIVIL SUIT 21/2022	MS PARNET ENVIROQUIPS VERSUS MS AIMS SANYA	SANJAY JUDGE	12.12.2022	27.07.2023
87	SH.Rahul Garg ACJM	Chandigarh	194/2021	M/S GUJRAT VS. PB.FIN.	MANDEEP SINGH KHILLAN	03.02.2021	11.07.2023
88	SH.Rahul Garg ACJM	Chandigarh	317/2020	BOARD OF TRUSTEE VS. PSIDC	GAGAN ANAND	14.02.2020	13.07.2023
89	SH.Rahul Garg ACJM	Chandigarh	2466/2018	IMPACT FOOD VS. M/S KWALITY	ANIL AGGARWAL	2018	24.07.2023

Form 5 (Punjab)
List of cases in which Case Management Hearing was held during the month of July, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
90	SH.Rahul Garg ACJM	Chandigarh	753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	20.07.2023
91	SH.Rahul Garg ACJM	Chandigarh	2417/2020	HONEY HEALTH VS. M/S GADS	HARMANDEEP SINGH	21.12.2020	12.07.2023
92	SH.Rahul Garg ACJM	Chandigarh	287/2020	MEHAL VS. M/S FORTUNE	GAGAN AGGARWAL	12.02.2020	06.07.2023
93	SH.Rahul Garg ACJM	Chandigarh	898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	07.07.2023
94	SH.Rahul Garg ACJM	Chandigarh	1895/2014	SURYA VS. NAMIT	ASHUTOSH	19.08.2014	15.07.2023
95	SH.Rahul Garg ACJM	Chandigarh	2337/2014	DEEPAK VS. DEVRAJ	PARDEEP BEDI	06.10.2014	10.07.2023
96	SH.Rahul Garg ACJM	Chandigarh	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.20218	05.07.2023
97	SH.Rahul Garg ACJM	Chandigarh	1171/2020	M/S PUSHPAK VS. MEDIA	D.R.KAITH	02.09.2020	26.07.2023
98	SH.Rahul Garg ACJM	Chandigarh	1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	07.07.2023
99	SH.Rahul Garg ACJM	Chandigarh	166/2019	B.S.DIST. VS. CITY POTRAITS	GURPREET SHARMA	23.01.2019	14.07.2023
100	SH.Rahul Garg ACJM	Chandigarh	724/2020	BRAND CONN.VS. RAYAT	J.S.THAKUR	20.06.2020	14.07.2023
101	SH.Rahul Garg ACJM	Chandigarh	2229/2015	M/S LIFE VS. TREATWELL	SUNEET SHARMA	05.12.2015	03.07.2023
102	SH.Rahul Garg ACJM	Chandigarh	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	10.07.2023
103	Randeep Kumar., Civil Judge	Chandigarh	AMERICAL SUIT 1/2	SIKAND STANDLY ENTP LTD.VS AUTOPACE NETWORK	SH.KAMAL KANT	02-09-2022	05-07-2023

Form 6 (Punjab)
Contested Commercial cases disposed during the month of July, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Ms. Harsimranjit Kaur, CJJD	Ludhiana	CS/6/2017	CORPORATION BANK VS. M/S M. K. ENTERPRISES & OTHER	SH. GURPREET SINGH ARORA/SH. NITIN GULATI	03/01/2017	NO	07/07/2023	2376	CONTESTED	N.A.	N.A.	N.A.
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chandigarh	278/2017	Punjab State Bus Stand Vs M/s NSP and Co		01-05-2017	no	03-07-2023	2145	Dismissed			34
2	Ms. Anshu Shukla ADJ	Chandigarh	338/2017	M/s NSP and Co Vs State of Pb		15-05-2017	no	03-07-2023	2145	Dismissed			34
3	Ms. Anshu Shukla ADJ	Chandigarh	529/2017	Suzlon Energy Ltd Vs Kandhari Beverage P Ltd		03-07-2017	no	24-07-2023	2210	Dismissed			34

Form 6 (Punjab)
Contested Commercial cases disposed during the month of July, 2023

Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
4	Sh.Narender ADJ	Chandigarh	273/2017	THE PSCSMF VERSUS M/S GANESH ICE TRADERS	JAGDISH RAM SYAL	29.04.2017		10.07.2023		Allowed			